## General Circular No. 10/2018

## F.No. 01/34/2013 CL-V Government of India Ministry of Corporate Affairs

5<sup>th</sup> Floor, 'A' Wing, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi-1 Dated: 29.10.2018

То

All Regional Directors, All Registrar of Companies, All Stakeholders.

Subject: Relaxation of additional fees and extension of last date of in filing of forms MGT-7 (Annual Return) and AOC-4 (Financial Statement) under the Companies Act, 2013- - reg.

Sir,

Keeping in view the requests received from various stakeholders seeking extension of time for filing of financial statements **for the financial year ended 31.03.2018** on account of various factors , it has been decided to relax the additional fees payable by companies on e-forms AOC-4, AOC (CFS) AOC-4 XBRL and e- Form MGT-7 upto **31.12.2018**, wherever additional fee is applicable.

2. This issues with the approval of the competent authority.

Yours faithfully,

(KMS Narayanan) Assistant Director (policy) 011-23387263

Copy forwarded for information to:-

1. E-Governance section.